

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-07-2024 AT 10:30 AM**

CP(IB) No. 43/7/HDB/2020

AND

IA (IBC) 1290/2023 & IA (IBC) 616/2024 in CP(IB) No. 43/7/HDB/2020

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Axis Bank Ltd

...Financial Creditor

AND

GVK Power (Goindwal Sahib) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1290/2023

Learned Counsel Mr Amir Bavani, along with Ms Rishika Kumar, for applicant present physically.

Learned Counsel Mr Krish Karla, for respondent present through Video Conference.

Due to paucity of time, matter adjourned to 01.08.2024 for hearing.

IA (IBC) 616/2024

Learned Counsel Mr Amir Bavani, along with Ms Rishika Kumar, for respondent present physically.

Learned Counsel Mr Krish Karla, for applicant present through Video Conference.

Due to paucity of time, matter adjourned to 01.08.2024 for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)